

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Dated, the 14th February, 2022

No.HCM/1/96/BENCH

It is hereby informed to all the learned members of the Bar and litigants that, in view of the rescheduling of the date of polling of the General Election to the Legislative Assembly, the cases fixed for listing on 28.02.2022 will be listed on the subsequent dates namely 01.03.2022, 02.03.2022 & 03.03.2022.

By Orders etc.,

Sd/-

**(YUMKHAM ROTHER)
REGISTRAR (JUDL.)**

the Imphal, 14th February, 2022

No.HCM/1/96/BENCH/ 2422-40
Copy to :-

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocates, Govt. of Manipur.
3. The Asst. Solicitor General of India.
4. The Registrar, Administration & Vigilance, High Court of Manipur.
5. The President, High Court Bar Association, Manipur.
6. The President, AMBA, Manipur.
7. All the Jt. Registrars, High Court of Manipur.
8. All the Deputy Registrars, High Court of Manipur.
9. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
10. The System Analyst, High Court of Manipur for uploading the same to the official website
11. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir
12. The P.S. to Hon'ble Mr. Justice MV Muralidaran.
13. The P.S. to Hon'ble Mr. Justice A. Bimol Singh.
14. The P.S. to Registrar General, High Court of Manipur.
15. All the Superintendents, Bench & Judicial Sections, High Court of Manipur.
16. The Court Masters, High Court of Manipur.
17. Guard File/ Order Book.
18. Notice.
19. Concerned file.

*For kind information and circulation to
the learned members*


**REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR**